

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 310 of 1996

Thursday, this the 14th day of March, 1996

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

Elsy Thomas,
Assistant Commissioner of Customs,
Customs House, Kochi-682009

.. Applicant

By Advocate Mr. NN Sugunapalan

Versus

1. The Chairman,
Central Board of Excise & Customs,
North Block, New Delhi-110001
2. Member (Personnel),
Central Board of Excise & Customs,
North Block, New Delhi.
3. Commissioner of Customs,
Customs House, Kochi-9
4. Union of India represented by
its Secretary, Ministry of Finance,
Department of Revenue, New Delhi. .. Respondents

The application having been heard on 14th March, 1996, the Tribunal on the same day delivered the following:

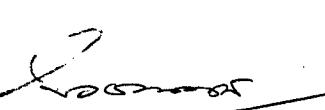
O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Applicant complains that her juniors are considered for senior time scale, while she is not. We notice that applicant has made A5 representation, voicing the same grievance. First respondent before whom A5 representation is pending will consider the same on merits and pass appropriate orders thereon within three months from today.

2. We dispose of the application as aforesaid. No costs.

Dated the 14th March, 1996


S.P. BISWAS
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

LIST OF ANNEXURE

1. Annexure A5: True copy of the representation submitted by the Assistant Commissioner of Customs, Kochi-9 to the first respondent dated 12.2.1996.

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